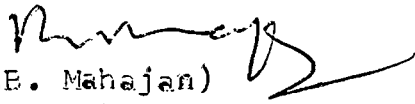


C. A. T. Bench, JAIPUR

Date of Order	M.P. No. 131/93.	Orders
15.4.93.	None present for the parties. The order passed in M.P. No. 131/93 disposes of this M.P. No. 132/93 and no separate order is necessary.  (E.B. Mahajan) A.M.  (D.L. Mehta) V.C.	Copy sent to Doot (S.R.) vide 2872/2023 Date 24/4/93